

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 111/397-398/NCLT/AHM/2016 (New)  
CP No. 79/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

Name of the Company:

Rajiv Nahar & Ors.

V/s.

Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. JATIN SEGHAL

ADVOCATE

FOR PETITIONERS

*[Signature]*

2. Owais A. Pechkar

Advocate

for Respondent

no. 2

*[Signature]*

**ORDER**

Learned Advocate Mr. Jatin Seghal present for Original Petitioner. Learned Advocate Mr. Owais Peehkar present for Original Respondent no. 2. None present for Respondents.

For final hearing, list the matter on 21.09.2017.

*[Signature]*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of August, 2017.